

Bajaj Allianz General Insurance Company Limited

Corporate Identity Number: U66010PN2000PLC015329. IRDAI Registration No.113
Regd. Office & Head Office: Bajaj Allianz House, Airport Road, Yerwada, Pune - 411 006
UIN: IRDAN113RP0002V03201415/A0004V01202122

MY HOME INSURANCE ALL RISK POLICY

ADD-ON COVER – TEMPORARY RESETTLEMENT COVER

Policy No. _____ [“Policy” or “base Policy”]
Insured: _____

A. Endorsement Wordings

In consideration of payment of additional premium, It is hereby declared and agreed that, If the insured premise is rendered uninhabitable due to a claim that **We** have accepted under section 10 (**Building and Contents**) and **We** have also accepted a claim under **Alternative Accommodation cover** under this section, then **We** will indemnify **You** up to the **Sum Insured** for the reasonable costs towards packing and transportation which **You** incur in relocating **Your** Contents to alternative accommodation.

B. Conditions

- 1) This cover is available only if the insured is opted for **Alternate Accommodation Cover**

C. Exclusions

We will not be liable to indemnify **You** for the following events:

- 1) Loss or Damage to **Your** Contents while being conveyed to or from the alternative accommodation
- 2) Loading or unloading or handling charges for the house hold goods
- 3) Any charges that are not supported by proper bills/receipts/cash memos

If **You** do not agree whether any of these exclusions apply to **Your** claim, **You** agree to accept the burden of proving that they do not apply.

D. Definitions

The words and phrases listed have special meanings **We** have set below whenever they appear in bold type and initial capitals. Please note that references to the singular or to the masculine also include references to the plural or to the female the context permits and if appropriate.

- 1) **Schedule:** The **Schedule** and any Annexure or Endorsement to it which sets out **Your** personal details and the type of insurance cover in force
- 2) **Sum Insured:** The amount stated in the **Schedule**, which is the maximum amount **We** will pay for claims made by **You**, irrespective of the number of claims **You** make during the **Policy Period**
- 3) **We, Our, Us:** Bajaj Allianz General Insurance Company Limited
- 4) **You, Your, Yourself:** The person or persons **We** insure as set out in the **Schedule**